

**Central Administrative Tribunal
Principal Bench, New Delhi**

**CP No. 122/2019
in
OA No. 3944/2018**

this the 19th day of August, 2019

**Hon'ble Mr. S.N. Terdal, Member(J)
Hon'ble Mr. Pradeep Kumar, Member (A)**

1. Udayveer Singh
JE (E&M), Group 'B'
MES No.Ex-JC-179918N
Aged about 51 years
S/o Shri Pritam Singh
R/o P-110/2, Kabul Line
Delhi Cantt.-110 010.
2. Krishan Pal Singh
JE (E&M), Group 'B'
MES No.Ex-JC-179883H
Aged about 55 years
S/o Late Shri Randhir Singh
R/o P-109/8, Type-III
Kabul Line, Delhi Cantt.-110 010.
3. Deshraj Malik,
JE (E&M), Group 'B'
MES No.Ex-JC-179915A
Aged about 52 years
S/o Shri Jagmer Singh
R/o H.No.39, Sailok, Phase-I
GMS Road, Dehradun, Uttrakhand.
4. Jahangir Ahmad
JE (B&R), Group 'B'
MES No.Ex-JC-207608F
Aged about 52 years
S/o Late Shri Zarif Ahmad
R/o C-4/3, Sanchar Vihar
DEAL Colony, Rajpur Road,
Dehradun, U.K.
5. Hari Narayan Neekhara
JE (B&R), Group 'B'
MES No.Ex-JC 186239A
Aged about 52 years
S/o Late Shri N.S. Neekhara
R/o H.No.1521, Sudama Nagar
D-Sector, Indore
Madhya Pradesh. ... Petitioners

(By Advocate : Mr. Virender Kumar for Mr. M.K. Bhardwaj)

Versus

1. Shri Sanjay Mitra
Secretary
Ministry of Defence
South Block, New Delhi.
2. Lt. Gen. Sanjeev Kumar Srivastava
Engineer-in-Chief
Rajaji Marg, Kashmir House
New Delhi.
3. Shri J.R. Garg
DG (Pers)
E-IN-C Branch
Rajaji Marg, Kashmir House
New Delhi.
4. Maj. Gen. Sanjeev Jain
Chief Engineer
Military Engineering Service
Hqr. Western Command
Chandi Mandir, Chandigarh.
5. Maj. Gen. K.C. Panchnathan
Chief Engineer
Military Engineering Service
Hqr. Central Command
M.G. Marg, Lucknow
U.P. -226002. ...Contemnors

(By Advocate : Mr. Ranjan Tyagi)

ORDER (ORAL)

Mr. S.N. Terdal, Member (J)

Heard.

The contemnors have filed compliance affidavit, enclosing therewith a speaking order dated 06.03.2019. In our opinion, there is substantial compliance of the Tribunal's order dated 17.10.2018. In view of the same, CP is closed and notices issued to the contemnors are discharged. However, in case the petitioners are aggrieved, they may seek appropriate remedy as per law.

(Pradeep Kumar)
Member (A)

'anjali'

(S.N. Terdal)
Member (J)